

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 434
Appeal No. /81/ND/252/2023

IN THE MATTER OF:

Uttrabulls Diagnostics Private Limited	...	Applicant
Versus		
Registrar Of Companies Nct Of Delhi And Haryana	...	Respondent

Under Section 252.

Order delivered on 07.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : CS Monika
For the Respondent :
For the RoC : Adv. Jyoti Khurana
For the I.T Department : Ms. Simran Jha, Mr. Aseem Chawla, Sr. Standing
Counsel

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **02.07.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)